

N O T I C E

In Partial modification to the Judicial Assignment at the **High Court of Bombay at Goa**, which has come into effect from 21.11.2022, it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Chief Justice has been pleased to approve the following partial modifications with effect from **Monday, 12.12.2022 to Friday, 16.12.2022** :

PART – I

Monday, 12.12.2022 to Friday, 16.12.2022

Sitting	Assignment
The Hon'ble THE CHIEF JUSTICE AND The Hon'ble Shri Justice M. S. SONAK Commercial Appellate Division Bench	For admission, hearing and order matters therein :- Civil and Criminal matters and applications therein pertaining to Division Bench.

PART – II

Friday, 16.12.2022

The Hon'ble Shri. Justice G. S. KULKARNI AND The Hon'ble Shri. Justice B. P. DESHPANDE [ON FRIDAY] SPECIAL DIVISION BENCH	To hear and dispose of the matters of the Division Bench, wherein the Hon'ble Shri. Justice M. S. Sonak has passed orders of recusal.
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PART – III

Monday, 12.12.2022 to Thursday, 15.12.2022

The Hon'ble Shri. Justice G. S. KULKARNI	For admission, hearing and order matters therein :- Civil matters and applications therein pertaining to Single Bench.
The Hon'ble Shri. Justice B. P. DESHPANDE	For admission, hearing and order matters therein :- Criminal matters and applications therein pertaining to Single Bench.

High Court, Appellate Side,]
Bombay]
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6th December 2022]

By Order,
Sd/-
(V. R. Kachare)
Registrar (Judl-I)